COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 206 OF 2015 & IA NO. 344 OF 2015

Dated: 6th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. Versus			 Appellant(s)
West Bengal Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Yadav	
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Sachin Dubey for R-1	
		Mr. M. G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya Mr. Pulkit Agarwal for R-2	

<u>ORDER</u>

List the matter on <u>06-09-2018</u> as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member Bn/pr (Justice N. K. Patil) Judicial Member